

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 531
TO BE ANSWERED ON 06.02.2018**

FUNDS FOR SCs

531. SHRI VIRENDER KASHYAP:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any plan to provide funds/ budgetary allocation for Scheduled Castes on the basis of their population;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to enact a legislation to penalise those responsible for the non-implementation of Scheduled Castes Sub-Plan; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) & (b): The Allocations to the different Ministries/Departments are based on a differentiated Ministry/Department-wise earmarking of funds decided in the year 2010 by the erstwhile Planning Commission (and not on population of the Scheduled Castes) as per the details below:

- i) No obligation for earmarking funds under SCSP (43 Ministries/Departments);
- ii) Required to do partial earmarking (less than 15%) (10 Ministries/Departments);
- iii) Required to earmark between 15%-16.2% (9 Ministries/Departments);
- iv) Required to earmark more than 16.2% (6 Ministries/Departments);

(c) & (d): No such proposal is under consideration at present.
